

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/95/2664/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Robin Phukan,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 19th June, 2021

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. JJA/4311/2021, dtd. 17.06.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 18.06.2021, 19.06.2021 & 21.06.2021 along with permission to leave the station, from the evening of 17.06.2021 till the morning of 22.06.2021, has been granted. The next senior most judicial officer at the station will remain in charge of your Court and office during his absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-12/95/2665/A, dated 19.6.2021
Copy to:

1. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)